

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE AND BANKING
(REVENUE WING)
NEW DELHI, the 11th May, 1977.

NOTIFICATION
(INCOME-TAX)

NO.1765 (F.NO.203/61/77-ITA.II): In continuation of this Department's notification No.957(F.NO.203/42/74-ITA.II) dated 8th July, 1975, it is hereby notified for general information that the institution mentioned below has been approved by the Secretary, Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961, subject to the following conditions:-

- (i) that the Sasra Man-Made Textile & Research Association, Surat will maintain a separate account of the sums received by it for scientific research;
- (ii) That the said Association will furnish the annual return of its Scientific Research Activities to the prescribed authority by 30th April, each year for every financial year in such forms as may be laid down and intimated to them for this purpose.

INSTITUTION

SASRA MAN-MADE TEXTILE TESTING & RESEARCH ASSOCIATION, SURAT.

This notification is effective from 1st April, 1977 to 31st March, 1980.

Sd/-

(J.P.SHARMA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Deputy Secretary, Department of Science & Technology, Technology Bhawan, New Mehrauli Road, New Delhi, with reference to their O.M.NO.1/110/77-RA dated 11.4.1977.
5. The president, the Sasra Man-Made Textile & Research Association, Besham Bhawan, 5th Floor, Lal Dargaja, Surat.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of D.I.(R.S.&P) New Delhi. (5 copies).

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DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE

(S.C.PRASAD)

HINDI OFFICER (ADMN.)
DIRECTORATE OF INSPECTION (RS&P).

NO.CC/ITA.II/1711/451/RSP/77.

* SHARMA *
28/5/77

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